

BEFORE THE NATIONAL GREEN TRIBUNAL SOUTHERN ZONE, CHENNAI

Original Application No. 34 of 2019 (SZ)

IN THE MATTER OF:

Rajasekar Shambu

... Applicants

Versus

Karnataka State Pollution Control Board, and Ors.

...Respondents

**INSPECTION REPORT OF KARNATAKA STATE POLLUTION CONTROL
BOARD**

S. NO.	DESCRIPTION : INSPECTION REPORT OF :	PAGE NO.
1.	M/s. Wholar Labs Pvt. Ltd.	1
2.	M/s. Syntho CHirals Pvt. Ltd.	3
3.	M/s. Suryakala Laboratories Pvt. Ltd.	13
4.	M/s. Sri Lakshmi Chemicals, Kolhar Industrial Area, Bidar	22
5.	M/s. Chandra Life Sciences Pvt. Ltd.	29
6.	M/s. Chiral Bio Science Pvt. Ltd.	38
7.	Corvine Chemicals & Pharmaceuticals Ltd.	40

Filed By
M. R. Gokul Krishnan
Counsel for R1

JOINT INSPECTION REPORT

Name of the Industry Inspected: M/s. Wholar labs pyt ltd Kolhar Industrial Area Bidar

Name of the Inspecting Officers:

1. Shri S Madhusudhan Senior Environmental Officer, Zonal Office Kalburgi
2. Shri Gopalkrishna B Sanatangi Environmental Officer-KSPCB Bidar.

Reference: The Board direction issued vide memo dated: 05.04.2022

Date of Inspection	13/04/2022	
Consent status	Water Act 1974	Air Act 1981
	Consent valid up to 30.06.2016	Consent valid up to 30.06.2016



The following observation was made during the inspection.

- 1) The industry is not in operation and Closed.
- 2) No responsible person was available to know whether they are going to restart the operation or not. Only security was available & he could not able to give any information.
- 3) The photo graphs are enclosed.


ENVIRONMENTAL OFFICER
KSPCB, BIDAR


SENIOR ENVIRONMENTAL OFFICER
KSPCB, ZONAL OFFICE, KALABURGI

JOINT INSPECTION REPORT

Name of the Industry Inspected: M/S Syntho Chirals Private Limited, Kolhar Industrial Area, Bidar.

Name of the Inspecting Officers:

1. Shri S Madhusudhan Senior Environmental Officer, Zonal Office Kalburgi
2. Shri Gopalkrishna B Sanatangi Environmental Officer KSPCB Bidar.

Reference: The Board direction issued vide memo dated: 05.04.2022

Date of Inspection	12.04.2022, and monitoring carried on 11.04.2022			
Consent status	Water Act 1974		Air Act 1981	
	AW-313104 30.06.2023		AW-313104 30.06.2023	
Products manufactured	As per CFO		Actual Manufactured	
	Sr	Product Name	Sr	Product Name
	1	Acylovir	1	Acylovir
	2	Alendronate Sodium	2	Alendronate Sodium
	3	betamethasone Di-propionate	3	betamethasone Di-propionate
	4	Betamethasone Sodium Phosphate	4	Betamethasone Sodium Phosphate
	5	Betamethasone Valerate	5	Betamethasone Valerate
	6	clerrythomycin tests only	6	clerrythomycin tests only
	7	Clobetasol Nate-17-Propionate	7	Clobetasol Nate-17-Propionate
	8	Dexamethasone Sodium Phosphate	8	Dexamethasone Sodium Phosphate
	9	Irate Canozole	9	Irate Canozole
	10	Ketacenazole	10	Ketacenazole
	11	P-Panthenol	11	P-Panthenol
	12	phenylene	12	phenylene

		propane amino hypo chloride- salts only		propane amino hypo chloride- salts only
	13	Pyrazine Amide	13	Pyrazine Amide
	14	Triazole Mesylate	14	Triazole Mesylate
	15	triazole piperzine-test scale only	15	triazole piperzine-test scale only
HWM Status	Valid upto 30/06/2023			

WATER POLLUTION CONTROL STATUS

1. Source of water: Open Well
2. Quantity of water consumption as per Consent: 7 KLD
3. Actual water consumed for different purposes: 7 KLD
4. Quantity of effluent generation from different sources as per CFO;

Sources of generation	Quantity	Mode of treatment and disposal
Domestic	5	
Process	2	Feed tank to MEE system and MEE system followed by agitator thin film drier (ATFD)
Washings		Feed tank to MEE system and MEE system followed by agitator thin film drier (ATFD)
Boiler blow down		MEE
RO Rejects		MEE

5. Details of effluent treatment plant
 - a. STP units
 - b. MEE 20 KLD
 - c. Condensate treatment plant
 - d. Closed loop system for solvents and raw material handling.

AIR POLLUTION CONTROL STATUS

Sl.no	Air Pollution source	Air pollution control equipment provided	Chimney height above ground level	Monitoring facility
1	Process emissions from GLR, No of GLRs	Scrubbers	15 feet above roof level	provided
2	MEE			
3	ATFD	Condenser	NA	NA
4	Boiler with capacity	1.5 Ton	90 feet	Provided
5	D G sets with capacity	250	15 feet	

SOLID WASTE MANAGEMENT

1. HAZARDOUS WASTE

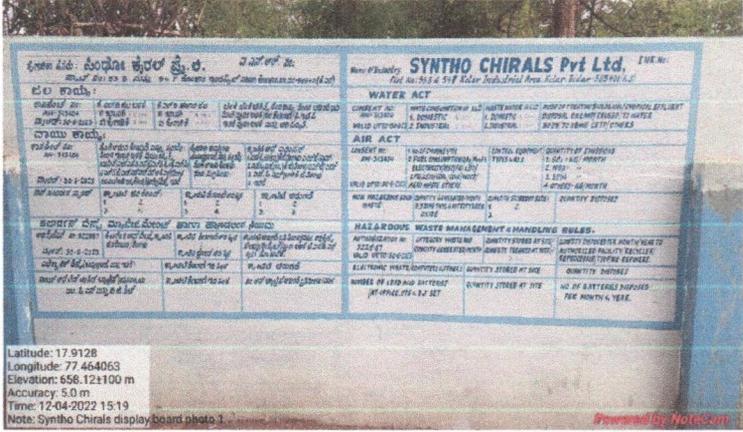
SL.NO	SOURCE OF GENERATION	QUANTITY OF GENERATION PER DAY	MODE OF STORAGE AND DISPOSAL	PRESENT STOCK IN THE STORAGE YARD
1	Process residue	30 KG	Packed in double lined Poly bags & Stored at Designated area and disposed to Authorised TSDF	1000 Kgs
2	Activated carbon sludge	2 Kg	Packed in double lined	

			Poly bags & Stored at Designated area	
3	MEE salts	200 KG	Packed in double lined Poly bags & Stored at Designated area and disposed to Authorised TSDF	2000 Kgs
4	DISCARDED CONTAINERS	10 numbers per month	Handed over to authorized recycler	

2. OTHER WASTE

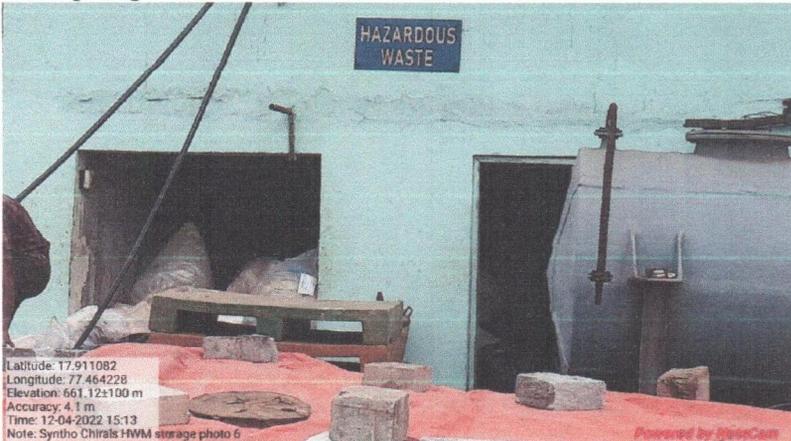
SL.NO	SOURCE OF GENERATION	QUANTITY OF GENERATION PER DAY	MODE OF STORAGE AND DISPOSAL	PRESENT STOCK IN THE STORAGE YARD
1	DOMESTIC			
2	OFFICE STATIONARIES	10 Kgs Per Month	Disposed to Waste paper Vendor	
3	E WASTE			
4	BOILER ASH	30 – 40 Kgs per Day	Stored in Ash Shed and disposed to Brick Manufacture	1 Ton
5	SCRAPS IRON AND STEEL			Nil

COMPLIANCE TO THE OBSERVATIONS OF THE JOINT COMMITTEE VISIT DATED 27.11.2019

Sl.N o	Observations	Compliance
1	The Unit has displayed the Consent and Hazardous waste authorization conditions at the entrance of the Unit, as per the direction of the Hon'ble Supreme Court Order in W.P No (C) 657/1995.	<p>They are having valid consent and Hazardous Waste Authorization and also displayed at the entrance of the main gate.</p>  <p>Latitude: 17.9128 Longitude: 77.464063 Elevation: 656.12±100 m Accuracy: 5.0 m Time: 12-04-2022 15:19 Note: Syntho Chirals display board photo 1</p>
2	The unit has valid consent and Hazardous waste authorization.	<p>Authorization No: 322967 Valid up to 30/06/2023</p>
3	The source of water supply is own open well and not installed flow meter and water consumption record is not available. The unit has not obtained NOC from the Karnataka Ground Water Authority (KGWA) for	<p>They have provided the water flow meter at open Well Obtained NOC From the Karnataka Ground Water Authority. Attached</p>  <p>Latitude: 17.912734 Longitude: 77.46412 Elevation: 674.12±100 m Accuracy: 9.9 m Time: 12-04-2022 16:17 Note: Syntho Chirals open well photo 1</p>

	usage of Ground water for industry use.	 <p>Latitude: 17.912509 Longitude: 77.464098 Elevation: 654.12±1.00 m Accuracy: 5.1 m Time: 12-04-2022 15:18 Note: Syntho Chirats open well photo 2</p>
4	The raw materials are stored in shed. The closed loop system for solvent handling is under commissioning.	As Civil repair and maintenance work was going in warehouse They have stored the goods in shed with proper precaution as per the norms of PCB. They don't have closed system for Solvent Handling
5	During inspection there was no production and informed that the plant was under maintenance shut down.	During the inspection it was noticed that, the plant was under operation.
6	The unit has installed flow meter and camera to MEE, but OCEMS is not yet connected to CPCB/KSPCB	<p>They have installed Flow meter and cameras to MEE and also installed the OCEMS and same Connected to CPCB/KSPCB on 11.12.2019</p>  <p>Latitude: 17.911045 Longitude: 77.464116 Elevation: 665.12±1.11 m Accuracy: 9.9 m Time: 12-04-2022 15:06 Note: Syntho Chirats OCEMS photo 3</p>

7	<p>The unit has 20 KLD ETP, the low TDS and High TDS effluent are combined treated with neutralization followed by Multiple Effect Evaporator (MEE) and Agitated thin Film Drier (ATFD). The salt generated is disposed to common TSDF. The MEE Condensate is used as Boiler feed. The Unit informed that MEE is not operated continuously and only four times in a month. There is need to maintain flow records. Since the plant is under maintenance shutdown, the committee could not carryout sampling to assess the</p>	<p>They are maintaining the records of the MEE.</p>
---	---	---

	performance of MEE.	
8	The unit transfers the effluent from collection tank to the MEE by the loose pipe lines, need to be replaced with permanent line.	<p>They have replaced the Loose pipe lines with permanent Lines</p>  <p>Latitude: 17.911072 Longitude: 77.464019 Elevation: 693.12±100 m Accuracy: 10.8 m Time: 12-04-2022 15:08 Note: Syntho Chirals fixed pipelines for MEE photo 4 Powered by InstaCam</p>
9	The Unit has erected the process reactor adjacent to the MEE, the same need to be removed and shifted to other place.	<p>Reactors are not in operation as Production Block is under construction the Reactors are kept under Safe condition as per norms</p>  <p>Latitude: 17.911135 Longitude: 77.464129 Elevation: 660.12±100 m Accuracy: 5.9 m Time: 12-04-2022 15:09 Note: Syntho Chirals Reactor near MEE photo 3 Powered by InstaCam</p>
10	The unit has stored off specification products/process residues etc. in large quantity, the unit shall dispose the same as per the HWM Authorization immediately. The unit needs to develop	<p>They are disposing the residues to TSDF. They have Constructed Separate Block for the storage of H.W with spillage collection Pits.</p>  <p>Latitude: 17.911082 Longitude: 77.464228 Elevation: 661.12±100 m Accuracy: 4.1 m Time: 12-04-2022 15:13 Note: Syntho Chirals HWM storage photo 6 Powered by InstaCam</p>

	adequate storage area of HW with spillage collection pits.	
11	The unit is not having storm water management system, collection and treatment of the same.	They have taken over the sick unit and improvements is under progress.
12	There is an existing open well in the plant premises, open well sample was collected for analysis (GW6), the analysis results are discussed at section 5 iii. The well water was not conforming w.r.t COD, Total Hardness and Ammonia.	The sample of well water is collected for analysis. Report is awaited.

MONITORING

1. The sample of condensate of MEE is collected for analysis..
2. The sample of open well/tube well collected for analysis.
3. The sample of ambient air quality is conducted.
4. The emissions from scrubber outlet are collected for testing acid mist concentration.

The above samples are submitted to KSPCB Laboratory for analysis purpose. The report is awaited.

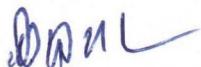
Apart from the above, the following important observations were made:

- a. There is no discharge/bypass of effluent to outside the premises.
- b. The said unit has adopted Zero Liquid discharge facility.
- c. The Non compliances observed during the Joint committee visit on **26/11/2019** has been complied with except that **the Industry has not adopted treatment for condensate before using for cooling tower, not provided storm water management and closed loop system for solvent handling.**

The Industry authorities have sought time of 3 months (three months) to adopt treatment for condensate, to provide storm water management measures and closed loop system for solvent handling.



ENVIRONMENTAL OFFICER
KSPCB, BIDAR



SENIOR ENVIRONMENTAL OFFICER
KSPCB, ZONAL OFFICE, KALABURGI

JOINT INSPECTION REPORT

Name of the Industry Inspected: M/S Suryakala Laboratories Pvt Ltd, Kolhar Industrial Area Bidar

Name of the Inspecting Officers:

1. Shri S Madhusudhan Senior Environmental Officer, Zonal Office Kalburgi
2. Shri Gopalkrishna B Sanatangi Environmental Officer KSPCB Bidar.

Reference: The Board direction issued vide memo dated: 05.04.2022

Date of Inspection	07.04.2022, 13.04.2022 monitoring on 12.04.2022	
Consent status	Water Act 1974	Air Act 1981
	AW-104346 30/06/2022	AW-104346 30/06/2022
Products manufactured	As per CFO	Actual Manufactured
	CFO copy enclosed in Annexure-1	We are manufacturing products as per CFO.
HWM Status	30/06/2021. Applied for Renewal / process.	

WATER POLLUTION CONTROL STATUS

1. Source of water:
2. Quantity of water consumption as per Consent:
3. Actual water consumed for different purposes:
4. Quantity of effluent generation from different sources as per CFO;

Sources of generation	Quantity	Mode of treatment and disposal
Domestic	4 KLD	SEPTIC TANK
Process	29 KLD	MEE
Washings	1 KLD	MEE
Boiler blow down	1 KLD	MEE

RO Rejects	1 KLD	MEE
If any others	1 KLD	MEE

5. Details of effluent treatment plant

- a. STP units : 4 KLD
 b. MEE : 30 KLD
 c. Condensate treatment plan : Not provided. The condensate is directly used for cooling tower

AIR POLLUTION CONTROL STATUS

Sl.no	Air Pollution source	Air pollution control equipment provided	Chimney height above ground level	Monitoring facility
1	Process emissions from GLR, No of GLRs	11 NO's GIRs available	3- stage scrubbing system provided with blower height: 60 ft.	Circulation of lye water and monitoring the PH of the scrubber solution
2	MEE	Scrubber	NA	NA
3	ATFD	24 kld capacity ATFD is provided.	Chimney height is 40 ft. with condenser	Proposed port hole
4	Boiler with capacity	4 Ton & 2 Ton Boilers are available.	Chimney height is 103 ft.	Port hole provided
5	D G sets with capacity	250 kva & 500 kva	Chimney height is 6 ft.	NA

SOLID WASTE MANAGEMENT

1. HAZARDOUS WASTE

SL.NO	SOURCE OF GENERATION	QUANTITY OF GENERATION PER DAY	MODE OF STORAGE AND DISPOSAL	PRESENT STOCK IN THE STORAGE
-------	----------------------	--------------------------------	------------------------------	------------------------------

				YARD
1	Process residue	600 kgs	Cement recliners	Nil
2	Activated carbon sludge	50 kgs	TSDF	100 kgs
3	MEE salts	1500 kgs	TSDF	400 kgs
4	DISCARDED CONTAINERS	50 kgs	Authorized recycliers	10
5	IF ANY OTHER			

2. OTHER WASTE

SL.NO	SOURCE OF GENERATION	QUANTITY OF GENERATION PER DAY	MODE OF STORAGE AND DISPOSAL	PRESENT STOCK IN THE STORAGE YARD
1	DOMESTIC	-	-	-
2	OFFICE STATIONARIES	-	-	-
3	E WASTE	5 kgs	Exchange	Nil
4	BOILER ASH	1 Ton	Send to red brick industries and farmers	2 tons
5	SCRAPS IRON AND STEEL	-	-	-

**COMPLIANCE TO THE OBSERVATIONS OF THE JOINT COMMITTEE VISIT
DATED 27.11.2019**

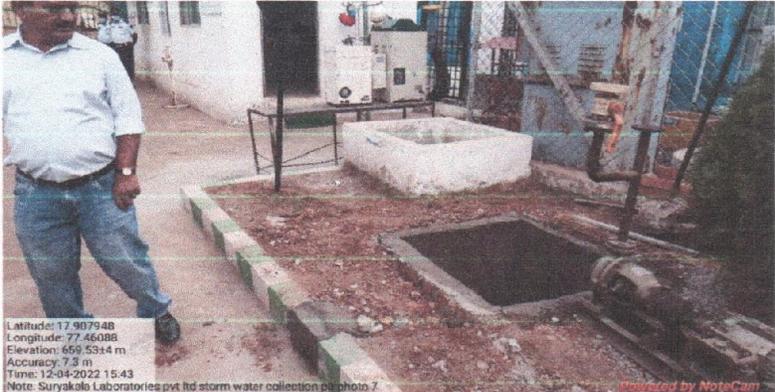
Sl.N	Observations	Compliance
0		

1	The Unit has displayed the Consent and Hazardous waste authorization conditions at the entrance of the Unit, as per the direction of the Hon'ble Supreme Court Order in W.P No (C) 657/1995.	<p>YES, the unit has displayed the Consent and Hazardous waste authorization conditions at the entrance of the unit.</p>  <p>Latitude: 17.907894 Longitude: 77.461016 Elevation: 510.53±100 m Accuracy: 7.0 m Time: 12-04-2022 15:44 Note: Suryakala Laboratories photo 1</p>
2	The unit has valid consent and Hazardous waste authorization.	Validity expired, Applied under process.
3	The source of water supply is open well located within the premises and tankers, not installed flow meter for water consumption and record is not available. The Unit has not obtained NOC from the Karnataka Ground Water Authority (KGWA) for	<p>The source of water is from outside tankers. Flow meters are installed at the input and various Discharge points in the unit and regularly recording the consumption of the same.</p>  <p>Latitude: 17.908466 Longitude: 77.460313 Elevation: 659.03±6 m Accuracy: 20.6 m Time: 12-04-2022 15:30 Note: Suryakala Laboratories photo 2</p>

	<p>usage of Ground water for industry use.</p>	
	<p>The unit is not having closed loop system for solvent handling to minimize the solvent loss.</p>	<p>Not provided, However the industry has provided pipe for old solvent tank having scrubber. They are proposing to shift all solvent tanks at one place.</p> 
<p>4</p>	<p>The Unit has installed OCEMS and connected to CPCB/KSPCB . The OCEMS is found working.</p>	<p>OCEMS is monitoring regularly.</p> 

5	<p>The unit has 30 KLD ETP, the low TDS and High TDS effluent are combined treated with neutralization followed with stripper, Multiple Effect Evaporator (MEE) and Agitated thin Film Drier (ATFD). The salt generated is disposed to common TSDF. The MEE Condensate is used as Boiler feed. The analysis results of effluent samples reveal that, the MEE condensate is reported with high concentration of COD and alkaline PH, which indicates that poor. Performance of MEE condenser and condensate generated is not suitable for recycling as cooling tower, make up water.</p>	<p>The MEE & ATFD is in working condition. MEE tubes are changed to increase the performance and also new ATFD with capacity of 1 kl/hr is installed. To ascertain the claim of the industry in respect of the tolerance limit of condensate the sample of the same is collected for analysis purpose. Report is awaited.</p> <p>The applicant is of the opinion that treatment for the condensate is not required since the tolerance limit is within norms, however this can be only known after the receipt of analysis report.</p>
---	---	--

<p>6</p>	<p>The unit has storage of large quantity of process residue and MEE salts about 20 Tons, the same is stored in unscientific haphazardly in HWM storage area. Due to huge storage, there is generation of leachate, which is coming out of storage area. The unit shall immediately dispose the same to the authorized agency as per HW authorization and shall not accumulate large quantity of solid waste and dispose the same at regular frequency. There is no spillage collection pit existing in HWM storage area.</p>	<p>MEE salts are disposed at regular intervals. The spillage collection pit is also provided at the Hazardous waste storage area.</p>  <p>Latitude: 17.908293 Longitude: 77.459839 Elevation: 659.03±5 m Accuracy: 11.1 m Time: 12-04-2022 15:36 Note: Suryakala Laboratories pvt ltd Hazardous waste storage area photo 5 Powered by NoteCam</p> <p>Latitude: 17.908314 Longitude: 77.459862 Elevation: 659.03±12 m Accuracy: 27.6 m Time: 12-04-2022 15:37 Note: Suryakala Laboratories pvt ltd Hazardous waste storage spillage collection pit photo 5 Powered by NoteCam</p> <p>Latitude: 17.908321 Longitude: 77.459196 Elevation: 659.03±5 m Accuracy: 24.3 m Time: 12-04-2022 15:38 Note: Suryakala Laboratories pvt ltd Hazardous waste storage area photo 5 Powered by NoteCam</p>
----------	---	--

7	<p>Coal is used as fuel in Boiler, the ash generated from the Boilers, ash lumps and fine ash shall be stored separately in bags to avoid fugitive emissions.</p>	<p>Coal ash is stored in separate room and the same is disposed to brick industries at regular intervals.</p>  <p>Latitude: 17.907993 Longitude: 77.460769 Elevation: 659.03+9 m Accuracy: 6.8 m Time: 12-04-2022 15:41 Note: Suryakala Laboratories pvt ltd boiler ash storage yard photo 6</p>
8	<p>The unit is not having storm water management system, collection and treatment of the same.</p>	<p>The facility is provided for storm water collection and treatment of the same.</p>  <p>Latitude: 17.907948 Longitude: 77.460888 Elevation: 659.5314 m Accuracy: 7.3 m Time: 12-04-2022 15:43 Note: Suryakala Laboratories pvt ltd storm water collection photo 7</p>

MONITORING

1. The sample of condensate from is collected for analysis..
 2. The sample of ambient air quality is conducted.
 3. The emission from scrubber outlet is collected for testing acid mist concentration.
- The above samples are submitted to KSPCB Laboratory for analysis purpose. The report is awaited.

The above samples are submitted to KSPCB Laboratory for analysis purpose. The report is awaited.

Apart from the above, the following important observations were made:

- a. There is no discharge/bypass of effluent to outside the premises.
- b. The said unit has adopted Zero Liquid discharge facility.
- c. The Non compliances observed during the Joint committee visit on 26/11/2019 has been complied with except that **the Industry has not adopted treatment for condensate before using for cooling tower, not provided storm water management and closed loop system for solvent handling.**

The Industry authorities have sought time of 3 months (three months) to adopt treatment for condensate, to provide storm water management measures and closed loop system for solvent handling.



ENVIRONMENTAL OFFICER
KSPCB, BIDAR



SENIOR ENVIRONMENTAL OFFICER
KSPCB, ZONAL OFFICE, KALABURGI

JOINT INSPECTION REPORT

Name of the Industry Inspected: M/S Sri Lakshmi Chemicals, Kolhar Industrial Area Bidar

Name of the Inspecting Officers:

1. Shri S Madhusudhan Senior Environmental Officer, Zonal Office Kalburgi
2. Shri Gopalkrishna B Sanatangi Environmental Officer KSPCB Bidar.

Reference: The Board direction issued vide memo dated: 05.04.2022

Date of Inspection	07.04.2022 ,13.04.2022, Monitoring carried on 11.04.2022	
Consent status	Water Act 1974	Air Act 1981
	Valid upto 30.06.2022	Valid upto 30.06.2022
Products manufactured	As per CFO	Actual Manufactured
	IPCA(Iso Propyl Chloro Acetate)	IPCA(Iso Propyl Chloro Acetate)
HWM Status	Valid upto 25.09.2025	

WATER POLLUTION CONTROL STATUS

1. Source of water: Third Party Water supplier by Water Tankers Daily
2. Quantity of water consumption as per Consent:5.0KLD
3. Actual water consumed for different purposes:3.5KLD
4. Quantity of effluent generation from different sources as per CFO;0.500MT

Sources of generation	Quantity	Mode of treatment and disposal
Domestic	1.500	Treated in Septic tank and Soak pit
Process	2.000	The trade effluent 0.30KLD is being pre treated and then further treated in Multiple Effect Evaporator followed by Agitated Thin

		Film Drier. The MEE/ATFD condensate is used for cooling tower makeup to achieve zero liquid discharge. The salts generated at MEE/ATFD is disposed as hazardous waste in authorized TSDF.
Washings	0.30	MEE ⁱⁱⁱ
Boiler blow down	0.30	Neutralized and used for Gardening.
RO Rejects	Nil	NA
If any others	Nil	NA

5. Details of effluent treatment plant

- STP units : Nil
- MEE: 30 KLD
- Condensate treatment plant: Nil
- Closed loop system for solvents and raw material handling: Work under progress. At present using vacuum suction from the 200 liters drums.

AIR POLLUTION CONTROL STATUS

Sl. no	Air Pollution source	Air pollution control equipment provided	Chimney height above ground level	Monitoring facility
1	Process emissions from GLR, No of GLRs	GLR's 8, having 4 scrubbers	20m	Port hole provided
2	MEE	30KLD	NA	NA
3	ATFD	20m	NA	NA
4	Boiler with capacity	1.25TPH	30m	Port hole provided
5	D G sets with capacity	62.5KVA	3m	NA

SOLID WASTE MANAGEMENT

1. HAZARDOUS WASTE

SL.NO	SOURCE OF GENERATION	QUANTITY OF	MODE OF STORAGE	PRESENT STOCK IN THE STORAGE
-------	----------------------	-------------	-----------------	------------------------------

		GENERATION PER DAY	AND DISPOSAL	YARD
1	Process residue	15 kgs	Authorised TSDF	Nil
2	Activated carbon sludge	NIL	Nil	Nil
3	MEE salts	15kgs	Authorised TSDF	Nil
4	DISCARDED CONTAINERS	20 nos	Drum purchaser	20 numbers
5	IF ANY OTHER	Nil	Nil	Nil

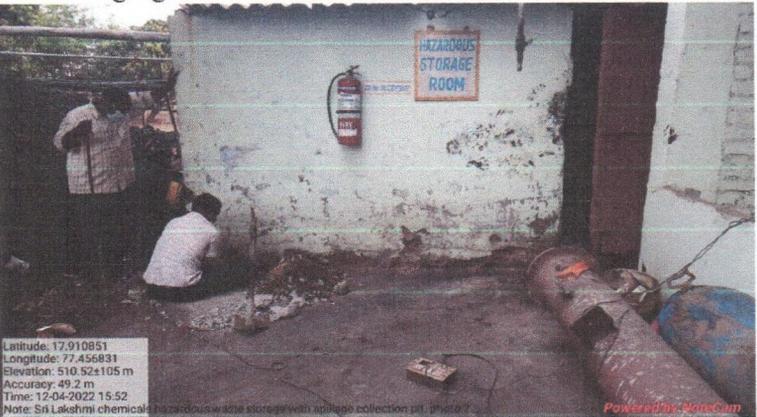
2. OTHER WASTE

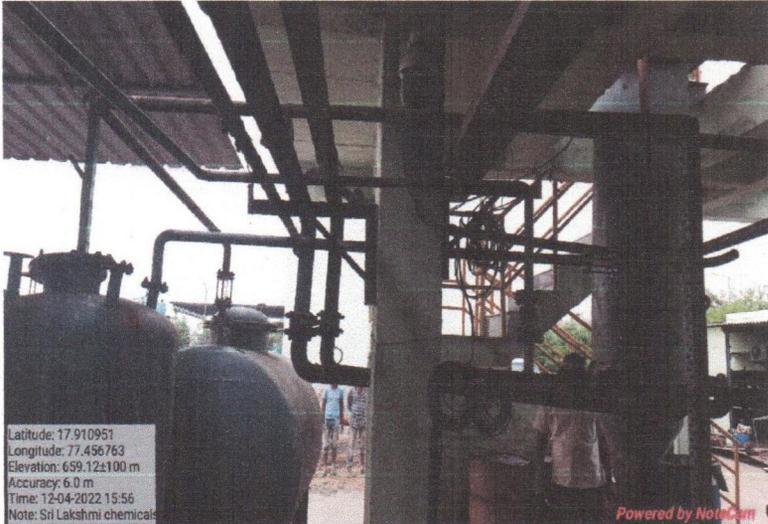
SL. NO	SOURCE OF GENERATION	QUANTITY OF GENERATION PER DAY	MODE OF STORAGE AND DISPOSAL	PRESENT STOCK IN THE STORAGE YARD
1	DOMESTIC	Nil	Nil	Nil
2	OFFICE STATIONARIES	Nil	Nil	Nil
3	E WASTE	Nil	Nil	Nil
4	BOILER ASH	50kg	Sold to Brick Industry	Nil
5	SCRAPS IRON AND STEEL	5kg	Sold to Iron Scrap Purchaser	Nil

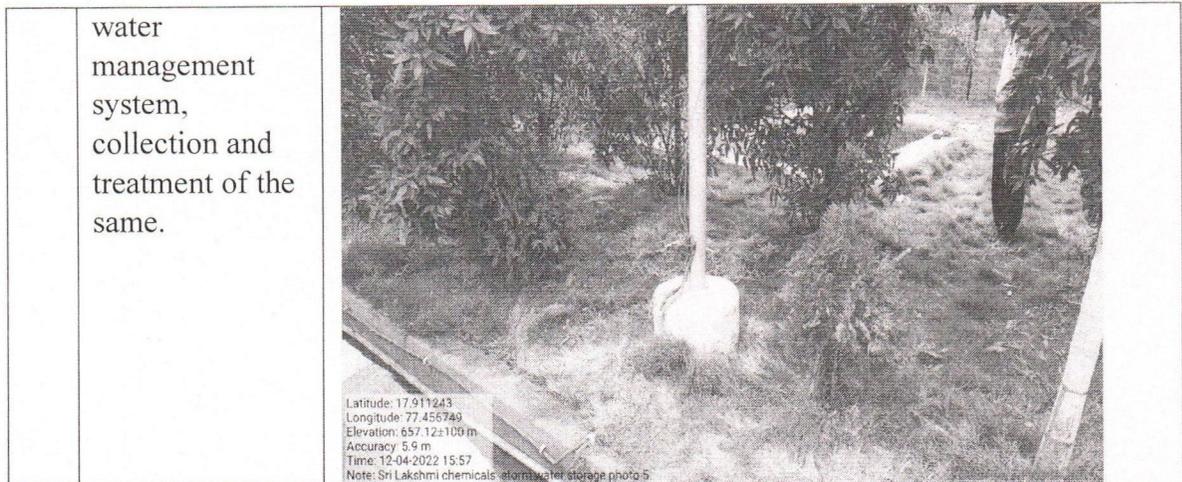
**COMPLIANCE TO THE OBSERVATIONS OF THE JOINT COMMITTEE
VISIT DATED 27.11.2019**

Sl. No	Observations	Compliance

1	<p>The Unit has displayed the Consent and Hazardous waste authorization conditions at the entrance of the Unit, as per the direction of the Hon'ble Supreme Court Order in W.P No (C) 657/1995.</p>	<p>Updating Weekly once</p>  <p>Latitude: 17.911215 Longitude: 77.456943 Elevation: 666.12±100 m Accuracy: 7.3 m Time: 12-04-2022 15:59 Note: Sri Lakshmi chemicals display</p>
2	<p>The unit is not having valid consent and Hazardous waste authorization. The unit is not in operation, applied for renewal of consent.</p>	<p>Consent Valid up to 30.06.2022 Hazardous Waste Authorization Valid up to 25.09.2025. Copies enclosed.</p>
3	<p>The source of water supply is by tankers not having own source. There is no water consumption record available.</p>	<p>Third party water suppliers by Tankers Daily. Procurement, Storage and consumption details maintained in separate register. Copies enclosed.</p>
4	<p>The unit is not having closed loop handling system for solvent. There two solvent storage tanks exists.</p>	<p>Closed loop system for solvents work is under process. Meanwhile we are using dedicated pipes and drums for handling of solvents.</p>

5	<p>The unit has provided hazardous waste storage area found with process residue storages and storage area is not spillage collection pit. The used solvent drums are stored in open place.</p>	<p>Arranged the spillage collection pit for Hazardous Waste storage room. Segregated and dedicated area allotted for solvent drums.</p>  <p>Latitude: 17.910851 Longitude: 77.456831 Elevation: 510.52±105 m Accuracy: 49.2 m Time: 12-04-2022 15:52 Note: Sri Lakshmi chemical hazardous waste storage with spillage collection pit. photo 3 Powered by NoteCam</p>
6	<p>The unit is use coal as fuel for boiler and ashes generated are not properly handled.</p>	<p>Coal ash stored in separate shed and disposed to Brick industry purchaser.</p>  <p>Latitude: 17.91091 Longitude: 77.456742 Elevation: 665.12±100 m Accuracy: 10.7 m Time: 12-04-2022 15:54 Note: Sri Lakshmi chemical Powered by NoteCam</p>
7	<p>The source of water supply is own open well and not installed flow meter and water consumption record is not available. The unit has not obtained NOC from the Karnataka Ground Water</p>	<p>Third party water suppliers by Tankers Daily. Procurement, Storage and consumption details maintained in separate register. Copies enclosed.</p>

	Authority (KGWA) for usage of Ground water for industry use.	
8	The raw materials are stored in shed. The closed loop system for solvent handling is under commissioning.	Yes
9	During inspection there was no production and informed that the plant was under maintenance shut down.	Yes
10	The unit has installed flow meter and camera to MEE, but OCEMS is not yet connected to CPCB/KSPCB	<p>OCEMS is connected and data push up to KSPCB and CPCB</p> 
11	The unit is not having storm	Storm Water Collection point arranged and treated through MEE.



MONITORING

1. The sample of condensate from MEE will be collected for analysis..
2. The sample of open well/tube well will be collected for analysis.
3. The sample of ambient air quality will be conducted.
4. The emission from scrubber outlet will be collected for testing acid mist concentration.

The above samples are submitted to KSPCB Laboratory for analysis purpose. The report is awaited.

Apart from the above, the following important observations were made:

- a. There is no discharge/bypass of effluent to outside the premises.
- b. The said unit has adopted Zero Liquid discharge facility.
- c. The Non compliances observed during the Joint committee visit on----- has been complied with except that **the Industry has not adopted treatment for condensate before using for cooling tower and closed loop system for solvent handling.**

The Industry authorities have requested 1 month (one month) time period to adopt treatment for condensate and closed loop system for solvent handling.

The said bulk drug unit has complied with the conditions stipulated in the consent for operation issued by the Board.



**ENVIRONMENTAL OFFICER
KSPCB, BIDAR**



**SENIOR ENVIRONMENTAL OFFICER
KSPCB, ZONAL OFFICE, KALABURGI**

JOINT INSPECTION REPORT

Name of the Industry Inspected: M/S Chandra Life Sciences Pvt Ltd
Kolhar Industrial Area Bidar

Name of the Inspecting Officers:

1. Shri S Madhusudhan Senior Environmental Officer, Zonal Office Kalburgi
2. Shri Gopalkrishna B Sanatangi Environmental Officer KSPCB Bidar.

Reference: The Board direction issued vide memo dated: 05.04.2022

Date of Inspection	07.04.2022 ,13.04.2022 Monitoring on 13.04.2022	
Consent status	Water Act 1974	Air Act 1981
	Active - AW-323366 Valid up to 30.06.2023	Active - AW-323366 Valid up to 30.06.2023
Products manufactured	As per CFO Qty / Month	Average Actual Manufactured
(+)-2-(chlorophenyl)N-[2-[2 thienyl) ethyl] glycine methylester hydrochloride(coupled amine)	6.0	~ 5.0MT
(-) p-Chloro benzhydryl piperazine	0.5	0
2-[4[(4-Chloro phenyl)phenyl methyl}piperzineyll]ethoxy]aceticacid (LCZ VII)	0.5	0
Tartaric salt of Clopidogrel (CPA II)	6.0	5 MT
Clopidogrel bi sulphate	6.0	0.25 MT
2-(2-Thienyl) Ethyl-4-Methyl Benzene Sulfonate (CP B mass)	6.0	00
CP I	6.0	00
DFTA I	18.0	3.50 MT
DFTA II	18.0	2.17 MT
Donepezile intermediate	1.0	NA
Fluconazole	18.0	0.80 MT
Itraconazole	3.0	00
Itraconazole and its intermediates	3.0	00
Levocetorizine Dihydrochloride	0.5	0.02 MT
Quetiapine Fumarate IP/EP and its intermediates	3.0	00
Tartaric salt of Levocetizine(LC II)	0.5	00

Voricanazole and its intermediates	1.0	00
HWM Status	Valid up to 30.06.2023	

WATER POLLUTION CONTROL STATUS

1. Source of water: Openwell
2. Quantity of water consumption as per Consent: 53 KL
3. Actual water consumed for different purposes: Avg 48KL
4. Quantity of effluent generation from different sources as per CFO: 19KL

Sources of generation	Quantity (KL)	Mode of treatment and disposal
Domestic	6.5	Sock Pit
Process	10	MEE
Washings	1	MEE
Boiler blow down	2	Used For Coal Ash Quenching
RO Rejects	3	MEE
If any others	NA	NA

5. Details of effluent treatment plant
 - a. STP units NA
 - b. MEE YES
 - c. Condensate treatment plant – MEE condensate is sent for cooling tower make up
 - d. Closed loop system for solvents and raw material handling – YES

AIR POLLUTION CONTROL STATUS

Sl. No	Air Pollution source	Air pollution control	Chimney height above	Monitoring facility

		equipment provided	ground level (Meters)	
1	Process emissions from GLR, No of GLRs 11 NO's	SCRUBBER-2 No's	9 AGL	MSV LABS (Monthly)
2	MEE	NA	NA	MSV LABS (Monthly)
3	ATFD	NA	NA	NA
4	Boiler with capacity	2T &1T	22 METERS	MSV LABS (Monthly)
5	D G sets with capacity	380 KVA	6 AGL	MSV LABS (Monthly)

SOLID WASTE MANAGEMENT

1. HAZARDOUS WASTE

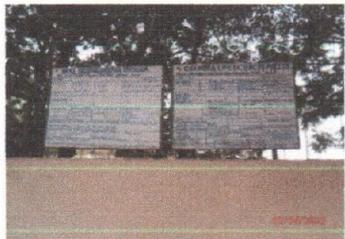
SL.NO	SOURCE OF GENERATION	QUANTITY OF GENERATION PER DAY	MODE OF STORAGE AND DISPOSAL	PRESENT STOCK IN THE STORAGE YARD
1	Process Residue	50 to 75 Kgs / Day	Stored in secured manner	5.60 MT
2	Activated Carbon Sludge	2 to 5 Kgs / Day	Stored in secured manner	200 Kgs.
3	MEE Salts	300 to 500 Kgs / Day	Stored in secured manner. Handed over to authorized TSDF (Mother Earth)	3.779 MT
4	Discarded Containers	5 Nos. / Day	Re-used in the plant.	Nil
5	IF ANY OTHER	Not Applicable	Not Applicable	Not Applicable

2. OTHER WASTE

SL.NO	SOURCE OF GENERATION	QUANTITY OF	MODE OF STORAGE	PRESENT STOCK IN
-------	----------------------	-------------	-----------------	------------------

		GENERATION PER DAY	AND DISPOSAL	THE STORAGE YARD
1	DOMESTIC	4 Kgs/Day	Used in Boiler	Used in Boiler
2	OFFICE STATIONARIES	1 Kg / Day	Used in Boiler	Used in Boiler
3	E WASTE	Nil	Nil	Nil
4	BOILER ASH	100 Kgs/Day	Brick Manufacturer	Brick Manufacturer
5	SCRAPS IRON AND STEEL	1 to 3 Kgs/Day	Stored in Scrap Yard	200 Kgs.

**COMPLIANCE TO THE OBSERVATIONS OF THE JOINT COMMITTEE
VISIT DATED 27.11.2019**

Sl.No	Observations	Compliance
1	The Unit has displayed the Consent and Hazardous waste authorization conditions at the entrance of the Unit, as per the direction of the Hon'ble Supreme Court Order in W.P No (C) 657/1995.	Yes 
2	The unit has valid consent and Hazardous waste authorization.	Yes Air & Water :AW-323366 Valid up to 30-06-2023 HWM No. 326667 Valid till 30-06-2023
3	The source of water supply is own open well and installed flow meter to record the consumption of water from openwell. The unit has not obtained NOC from the Karnataka Ground Water Authority (KGWA) for usage of Ground water for industry use. The average water consumption is 18 KLD.	The Source of water is open well. Flowmeter provided. KGWA NOC Obtained. 

		<p style="text-align: center;">GOVERNMENT OF KARNATAKA <small>ನಿರೀಕ್ಷಾ ಮತ್ತು ಸಂರಕ್ಷಣಾ ಇಲಾಖೆ KARNATAKA STATE GOVERNMENT DEPARTMENT OF ENVIRONMENT BANGALORE DATE: 13.12.2003 FILE NO: 880-23560733</small></p> <p style="text-align: center;">Form 2A (Part A)</p> <p style="text-align: center;">Permit for digging/drilling a well/ bore well/ extraction of groundwater for industrial / commercial / entertainment or other use</p> <p>M/s. Chandra Life Sciences Private Limited, Plot No. 200, Bidhara Industrial Area, Bidar taluk, District: Koppal, Karnataka, is permitted for extraction of groundwater at Plot No. 200, Bidhara Industrial Area, Bidar taluk, District: Koppal, Karnataka State (KS) for well use a deep well for drinking and industrial use.</p> <ol style="list-style-type: none"> M/s. Chandra Life Sciences Private Limited, is permitted to abstract 10000 m³ (and according 17000 m³ per year) of groundwater through one (01) bore well and a deep well only. Two additional groundwater abstraction structures to be constructed for this purpose without prior approval of the K.C.W.A. This NOC is valid for three years from 14.12.2004 to 14.12.2007. As per the categorization of taluka, Bidar taluk in Bidar district fall under safe taluk category. Hence, the groundwater abstraction charges to be paid is Rs. 4.00 per day. The user of the well shall install one piezometer, at suitable locations and accurate ground-water regime monitoring programme in and around the project area on regular basis in consultation with the Senior Geologist, District Geologist Office, Government Geologist, Bidar District. <table border="1" style="width: 100%; border-collapse: collapse;"> <thead> <tr> <th colspan="2">Monitoring Mechanism</th> </tr> <tr> <th>Piezometers</th> <th>Wells</th> </tr> </thead> <tbody> <tr> <td style="text-align: center;">1</td> <td style="text-align: center;">1</td> </tr> <tr> <td style="text-align: center;">1</td> <td style="text-align: center;">1</td> </tr> </tbody> </table>	Monitoring Mechanism		Piezometers	Wells	1	1	1	1
Monitoring Mechanism										
Piezometers	Wells									
1	1									
1	1									
<p>4</p>	<p>The raw materials are stored properly in shed, where as they have provided receivers for handling of solvents and provided primary and secondary condensers on reactors for maximum recovery of solvents.</p>	<p>They have provided receivers to avoid Handling of solvents. We have provided primary and secondary condensers on reactors for maximum recovery of solvents.</p> 								
<p>5</p>	<p>The Unit has installed OCEMs and connected to CPCB/KSPCB. The OCEMs is found working.</p>	<p>Yes.</p> 								
<p>6</p>	<p>The unit has 20 KLD ETP, the low TDS and High TDS effluent are combined treated with neutralization followed by Multiple Effect Evaporator (MEE) and</p>	<ul style="list-style-type: none"> Strict operational controls are developed while handling the effluents. 								

Agitated thin Film Drier (ATFD).
 The MEE Condensate is used as Boiler feed. The analysis results of effluent samples reveals that, the MEE condensate is reported with high concentration of COD and acidic pH, which indicates that poor performance of MEE condenser and condensate generated is not suitable for recycling as cooling tower, make up water.



MSV/LA/27/14/2022

ANALYSIS REPORT OF WATER QUALITY

Test Report No: TCR/2022/06/005/24/27 Report Issued Date: 16/06/2022

1. Name of Client: M/s. Chemtech Ltd. Science Block, Plot No. 42/08, 4th Stage, 1st Cross, 1st Main Road, 1st Stage, 1st Cross, Bangalore - 560025, India. ETP, Treated effluent.

2. Sample Type: ETP Treated effluent

3. Sample Collection By: MSV Analytical Laboratories

4. Name of the Analytical Laboratory: MSV Analytical Laboratories

5. Sample Collection Date: 06/06/2022

6. Date of Report Issue: 16/06/2022

7. Analytical Method: IS 3025

8. Analytical Instrument: HACH DR/2000

9. Sample Stored at: Not used

S.NO	PARAMETERS	PROTOCOL	UNIT	RESULT	TOLERABLE LIMITS AS PER IS/ISIRI CODES
1	Color	IS 3025 (Part 4) - 1992	APPCU	Colorless	-
2	ODR	IS 3025 (Part 2) - 1992	APPCU	Approved	-
3	pH at 20°C	APHA 2545 (Revised 2017)	APPCU	7.72	6.5-8.5
4	Diss. Oxygen (mg/L)	APHA 2545 (Revised 2017)	mg/L	6	10
5	Calcium (mg/L)	IS 3025 (Part 4) - 1992	mg/L	125	200
6	Magnesium (mg/L)	IS 3025 (Part 4) - 1992	mg/L	18	100
7	Total Dissolved Solids (TDS)	APHA 2545 (Revised 2017)	mg/L	1126	2000
8	Total Suspended Solids (TSS)	APHA 2545 (Revised 2017)	mg/L	94	200
9	Chloride	IS 3025 (Part 4) - 1992	mg/L	133	-
10	Sulfate	APHA 2545 (Revised 2017)	mg/L	192.6	-

As per ISIRI General Report Status - The analyzed values for above measured parameters are within the limits.

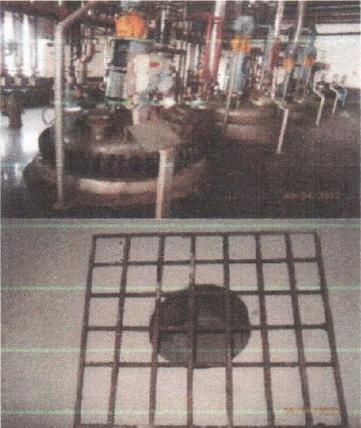
Verified by:  Authorised Signature: 

- Effluent is being neutralized to 7.5 pH before feeding to MEE.
- Proper care is been taken during process at the layer separations steps to avoid high COD to effluent.
- Additionally, stripper is provided to remove the solvent traces to avoid high COD in treated effluent.
- The condensate water is being analysed regularly by the NABL approved third party laboratory. We are obtaining recyclable quality.
- The analysis report is attached for ready reference.



7 The unit has storage of large quantity of process residue, spent carbon and MEE salts about 7.5 Tons, the storage area is not having spillage collection pit existing HW storage area. The unit is maintaining

- They are segregating different categories of Hazardous Waste and storing in double layered bags separately on

	<p>inventory of HW and Inventory is found displayed at storage area. The hazardous residue drums and raw materials (Solvent drums) are stored in same shed; the same shall be stored securely in designated hazardous waste storage area.</p>	<p>pallets in the dedicated Hazardous Waste Storage Area.</p> <ul style="list-style-type: none">• Hazardous waste is being disposed to TSDF regularly as per Hazardous Waste handling rules.• Leachate collection pit is provided in the hazardous waste area and photograph is enclosed. 
<p>8</p>	<p>The process area not provided with spillages collection pits.</p>	<p>They have provided Spillage collection pits in process area. Photographs enclosed.</p> 

9	<p>The unit has provided rain water percolation tank for all roof top and surface run off collection, the same need to be modified with the impervious tank of adequate capacity to reutilize the same. Since the surface run off is contaminated not advisable to percolate into ground water.</p>	<p>They have provided impervious surface runoff water collection tank to re-utilise storm water.</p> 
10	<p>The unit uses coal as fuel for boiler and ashes generated shall be properly handled.</p>	<p>They have covered the Coal Ash shed three Sides to control fugitive emission from coal ash handling. Photographs Enclosed.</p> 
11	<p>The process scrubber liquid shall be directly taken to ETP (MEE) by installing permanent pipeline, to avoid spillages.</p>	<p>They have provided a permanent pipe line to pump scrubber liquid to ETP collection tank for further treatment. Photograph enclosed.</p> 
11	<p>There is an existing open well in the plant premises, open well sample was collected</p>	<p>Industry is presently using the water from Open well. However this open</p>

	for analysis (GW8), the analysis results are discussed at sect 5 iii. The well water was not conforming w.r.t to COD.	well water being treated though RO and then using for process and other purposes.
--	---	---

MONITORING

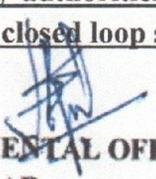
1. The sample of condensate before BTP and after BTP is collected for analysis.
2. The sample of open well/tube well collected for analysis.
3. The sample of ambient air quality is conducted.
4. The emissions from scrubber outlet are collected for testing acid mist concentration.

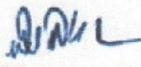
The above samples are submitted to KSPCB Laboratory for analysis purpose. The report is awaited.

The said bulk drug unit has complied the conditions laid in the consent for operation issued by the Board and also the following important observations were made:

- a. There is no discharge/bypass of effluent to outside the premises.
- b. The said unit has adopted Zero Liquid discharge facility.
- c. The non compliances observed during the joint committee visit on 26/11/2019 as been complied with except that **the industry has not adopted treatment for condensate before using for cooling tower and closed loop system for solvent handling.**

The industry authorities have sought time of three months (3) to adopt treatment for condensate and closed loop system for solvent handling.


ENVIRONMENTAL OFFICER
KSPCB, BIDAR


SENIOR ENVIRONMENTAL OFFICER
KSPCB, ZONAL OFFICE, KALABURGI

JOINT INSPECTION REPORT

Name of the Industry Inspected: M/S Chiral Bio Science Pvt Ltd, Kolhar Indl Area, Bidar.

Name of the Inspecting Officers:

1. Shri S Madhusudhan Senior Environmental Officer, Zonal Office Kalburgi
2. Shri Gopalkrishna B Sanatangi Environmental Officer KSPCB Bidar.

Reference: The Board direction issued vide memo dated: 05.04.2022

Date of Inspection	13/04/2022	
Consent status	Water Act 1974	Air Act 1981
	Consent is valid up to 30.06.2015	Consent is valid up to 30.06.2015



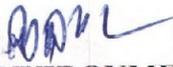
Latitude: 17.91307
 Longitude: 77.466488
 Elevation: 670.12±100 m
 Accuracy: 16.8 m
 Time: 13-04-2022 12:41
 Note: chiral bioscience industry

Powered by NoteCam

The following observation were made during the inspection.

- 1) The industry is not in operation and Closed.
- 2) No responsible person was available to know whether they are going to restart the operation or not. Only security was available & he could not able to give any information.
- 3) The plant is locked.
- 4) The photo graphs are enclosed.


ENVIRONMENTAL OFFICER
KSPCB, BIDAR


SENIOR ENVIRONMENTAL OFFICER
KSPCB, ZONAL OFFICE, KALABURGI

JOINT INSPECTION REPORT

Name of the Industry Inspected: Corvine Chemicals & Pharmaceuticals Ltd.

Name of the Inspecting Officers:

1. Shri S Madhusudhan Senior Environmental Officer, Zonal Office Kalburgi.
2. Shri Gopalkrishna B Sanatangi Environmental Officer KSPCB Bidar.

Reference: The Board direction issued vide memo dated: 05.04.2022

Date of Inspection		07.04.2022, 13.04.2022 and monitoring carried on 11.04.2022		
Consent status		Water Act 1974	Air Act 1981	
		Combined CFO No. AW-325340dt: 19.06.2021 Valid upto: 30.06.2026.		
Products manufactured		As per CFO. (Quantity)	Actual Manufactured (for the year 2021-22)	
1. Sodium Azide		180 TPM	558.21495 MT/ Year	
2. Trityl Chloride		80 TPM	341.017 MT/ Year	
3. 5-Methyl Tetrazole		15 TPM	19.791 MT/ Year	
HWM Status		Authorization No. 327230 dt: 30.09.2021 Valid upto: 30.06.2026		
Details of products Manufactured				
Sl. No.	Product	Qty. TPM	Intermediates	Intermediates Quantity TPM
1	Sodium Azide	180	---	--
2	Trityl Chloride	80	---	---
3	Ciprofloxacin HCL	30	---	---
4	BHT	15	---	---
5	5 Methyl Tetrazole	15	---	---
6	5 Amino Tetrazole	15	---	---
7	Dabigatran Etxilate Mesylate	3.0	Stage-1 (Dabigatran Ethyl Acetic Salt)	6.6
			Stage-2 (Dabigatran Etxilate)	3.0
8	Donepezil HCL	3.0	Stage- 1 (Dehydro Denepezil)	3.75
			Stage- 2 (Donepezil)	3.0
9	Pirfenidone	3.0	Stage- 1 (2- Hydroxy 5- Methyl pyridine)	2.7

10	Solifenacin Succinate	3.0	Stage-1 (S) -Ethyl 1-Phenyl-3,4-Dihydro isoquinoline -2(1H)-carboxylate	3.3
11	Tamsulosin Hydrochloride	3.0	Stage-1 (Ethoxyphenoxy) ethyl amino propyle 2]-methoxy benzene sulfoamide)	3.3
12	1H Tetrazole (1- HT)	2.0	---	---
13	5-Benzyl Thio 1h Tetrazole (5- BTT)	2.0	---	---
14	4,5-Di Cyano Imidazole (DCI)	2.0	---	---
15	Ethyl ThioTetrazole (ETT)	2.0	---	---
16	5-Phenyl 1H-Tetrazole (5Ph T)	2.0	---	---
By-Products				
S.No.	Product	Qty. TPM	By product	Qty. TPM
1	Sodium Azide	180	Sodium Sulphate	245
2	Trityl Chloride	80	HCl	115
			AlCl ₃	320
3	Ciprofloxacin HCl	30	Ammonium Acetate	15
			Piperzine	12

WATER POLLUTION CONTROL STATUS

1. Source of water: Open well / Water supplier (tankers) during summer.
2. Quantity of water consumption as per Consent: 288 KLD
3. Actual water consumed for different purposes:60-70 KLD
4. Quantity of effluent generation from different sources as per CFO;

Sources of generation	Quantity	Mode of treatment and disposal
Domestic	10.0 KLD	Sewage treatment plant.
Process	27.62 KLD	MEE/ ATFD/ BTP& RO
Washings	2.0 KLD	
Boiler blow down	5.0 KLD	
RO Rejects	2.0 KLD	
If any others	7.0 KLD	

DETAILS OF EFFLUENT TREATMENT PLANT

- a. STP units - 1 No. Capacity : 20KLD (Domestic waste)
- b. MEE - 1 No. Capacity :30 KLD
- c. ATFD - 1 No. Capacity : 12 KLD
- d. Condensate treatment plant (BTP) – 1 No. Capacity:40 KLD.
- e. RO Plant - 1 No.Capacity: 1.0 KL/hour

AIR POLLUTION CONTROL STATUS

Sl.No.	Air Pollution source	Air pollution control equipment provided	Chimney height above ground level	Monitoring facility
1	Process emissions from GLR, No of GLRs- 16 Nos.	Provided 4 Nos of Scrubbers to 16 Nos GLR. Each Scrubber connected to 4 GLRs.	9 Mtr 40Nos.	Provided portal
2	Boiler with capacity i) 3.0 TPH -1No. ii) 2.0 TPH – 2Nos	Mechanical Dust collector	30 Mtr 2 Nos.	Provided portal
3	D.G sets with capacity i) 500 KVA-2 Nos	---	6 Mtr 2 Nos.	Provided portal
4	MEE	---	---	OCEMS
5	ATFD	---	---	No Vents

SOLID WASTE MANAGEMENT**1. HAZARDOUS WASTE :**

SL.NO	SOURCE OF GENERATION	QUANTITY OF GENERATION	MODE OF STORAGE AND DISPOSAL	PRESENT STOCK IN THE STORAGE YARD
1	Process residue	---	---	---
2	Activated carbon	15-20 Kg/ day	Stored in HW storage site, disposed to TSDF.	1.39 MT
3	MEE salts	200 -300 Kg/ day	Stored in HW storage site, disposed to TSDF.	11.20 MT
4	Discarded Containers	15-20 Nos / month	Stored in HW storage site,	13 Nos

			disposed to Authorized Recycler.	
5	Used Oil	120-150 Lt / year	Stored in HW storage site, disposed to Authorized Recycler.	Nil
6	Spent Solvent	200-250 Kg/ day	Stored in HW storage site, disposed to Authorized Recycler.	0.21 MT

2. OTHER WASTE :

SL.NO	SOURCE OF GENERATION	QUANTITY OF GENERATION	MODE OF STORAGE AND DISPOSAL	PRESENT STOCK IN THE STORAGE YARD
1	Domestic	---	---	---
2	Office stationeries	---	---	---
3	E-Waste	2-3 Nos/ year	Stored in designated area, disposed to authorized recycler.	Nil
4	Boiler ash	4-6 Kg /day	Stored in designated area, disposed to recycler.	120 Kg.
5	Scraps Iron and Steel	10MT/ Year	Stored in designated area, disposed to recycler.	2MT

COMPLIANCE TO THE OBSERVATIONS OF THE JOINT COMMITTEE VISIT DATED 27.11.2019

Sl.No.	Observations	Compliance
1	The unit has displayed the consent and H.W Authorization conditions at the entrance of the unit, as per the direction of Supreme Court order in W.P (C) 657/1995. The unit has valid consent and H.W. Authorization.	Displayed Consent and Hazardous waste Authorization conditions at the entrance of the factory. Photograph of display board is enclosed as Annexure-1.

2	The source of water supply for industrial use is open well and has installed flow meter for recording water consumption. But, the unit has not obtained NOC from the Karnataka Groundwater Authority (KGWA) for usage of groundwater for industrial purpose.	Obtained NOC for the usage of groundwater for industrial purpose from Karnataka Groundwater authority, Bengaluru. NOC obtained from KGWA is Enclosed as Annexure-2. Photograph of Flow meter provided for Open well enclosed as Annexure-3. The log book extract of water meter readings is enclosed as Annexure-4.
3	The raw material are stored in closed shed and having closed loop system for solvent handling. But still some of the solvent are handled in barrels manually.	The quantity of solvent used in the manufacturing process is very less and no manual handling of solvents is carryout and all the solvents are sucked by vacuum pump. The photographs of vacuum solvent sucking system is enclosed as Annexure-5.
4	The process area is not provided spillage collection pit.	Spillage collection pits are provided in process area. The Photographs of spillage collection pit is enclosed as Annexure-6.
5	The unit has not provided designated place for the storage of by-product i.e. Sodium Sulphate etc.	They have constructed designated storage facility for storing Sodium Sulphate (by-product). The photograph is enclosed as Annexure-7.
6	Acid and alkaline scrubbers are provided as air pollution control equipment to all Glass Line Reactors (GLR's) to handle the process emissions. But, the alkaline scrubbers area is not provided with dyke or spillage collection pits to avoid aby soil contamination.	Dyke wall and collection pits were provided in the scrubber area. The photos enclosed as Annexure-8.
7	Used solvent drums / barrels are stored in an open area, the same need to be shifted to the designated place after washing for disposal to the recyclers.	Used solvents drums are washed in a separate special washing area, Washing's are collected into effluent collection tank and then stored under closed condition in the Hazardous waste storage site. The photo graphs of discarded containers a stored in designated area is enclosed as Annexurre-9. Photo of Special (Equipment) washing area is enclosed as Annexure-10

8	Coal / briquettes are used as fuel in Boilers, the ash generated from the boilers, ash lumps & fine ash shall be stored separately in bags to avoid fugitive emission.	Boiler ash lumps & fine ash is collected in separate bags and stored in designated area. Photos are enclosed as Annexure-11.
9	There are no dyke walls between the acid storage tanks, as per the compatibility of acid. There is no scrubber system provided to the acid storage tank (HCL) to handle the acid fumes during handling of acids.	Provided dyke wall between acid storage tanks. Photos are enclosed as Annexure-12. Scrubber system is provided to HCl storage tanks. Photographs of Scrubber is enclosed as Annexure-13.
10	The unit has provided surface runoff collection tank with outlet for overflow. But the existing capacity of collection tank provided is not adequate and same shall be increased with a provision to reuse after treatment. The collection tank outlet shall be removed to avoid any outside discharge.	As per suggestion of technical person present surface runoff collection tank (Capacity-30.00KL) is sufficient with compared to plant area. Surface runoff collection tank's outlet was closed. Photographs of Surface runoff collection tank is enclosed as (Annexure-14).
11	The unit has provided OCEMS system for the treated effluent, connected to CPCB / SPCB and found operating.	They have provided MEE – OCEMS system for the treated effluent connected to CPCB / SPCB and found operating. photos of OCEMS camera enclosed as (Annexure-15).
12	MEE condensate is reported with high concentration of COD and alkaline pH, which indicates the poor performance of MEE condensate generated is not suitable for recycling as cooling tower, make up water.	They have installed Biological treatment plant and RO plant from which the condensate of good quality, is obtained and being recycled. photos of Aeration tank and RO plant enclosed (Annexure-16).

MONITORING:

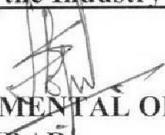
1. The sample of condensate before BTP and after BTP is collected for analysis..
2. The sample of open well/tube well collected for analysis.
3. The sample of ambient air quality is conducted.
4. The emission from scrubber outlet is collected for testing acid mist concentration.

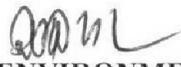
The above samples are submitted to KSPCB Laboratory for analysis purpose. The report is awaited.

Apart from the above, the following important observations were made:

- a. There is no discharge/bypass of effluent to outside the premises.
- b. The said unit has adopted Zero Liquid discharge facility.

The said bulk drug unit has complied with the conditions stipulated in the consent for operation issued by the Board and The non compliances observed as per the joint committee report has been complied by the Industry as on date.


ENVIRONMENTAL OFFICER
KSPCB, BIDAR


SENIOR ENVIRONMENTAL OFFICER
KSPCB, ZONAL OFFICE, KALABURGI